

2. Hyderabad-Medak - Hyderabad\_Bhongir\_Yadagirikutta-Warangal-Ramappa-Pakhal (Lake and Ethu-nagaram Wildlife Sanctuary) War-angal-Amravati (Chirala)-Vijay-awada\_Suryapet-Hyderabad.

3. Visakhapatnam-Bhimunipatnam-Burra Caves\_Anantgiri-Araku-Visakhapatnam.

During 1981-82 Rs. 1.44 lakhs were spent under the Central Sector for development in Andhra Pradesh.

#### Criteria for Selection and Miscellaneous Provisions of Nationalised Banks Schemes

5443. SHRI BHEEKHABHAI: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 328 on 9th July, 1982 regarding reconstitution of Boards of Directors of Nationalised Banks and state whether the Directors nominated on the Boards of Directors of the Nationalised Banks satisfy the criteria laid down in Clause 3 of the Nationalised Banks (Management and Misc. Provisions Scheme, 1970 and 1980)?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): Yes, Sir. These directors had been appointed keeping in view the criteria laid down in clause 3 of the Nationalised Banks (Management and Miscellaneous Provisions) Schemes, 1970 and 1980.

#### Creation of the Post of Resident Director A.I. New Delhi

5444. SHRI SANAT KUMAR MANDAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the recent creation of the post of a Resident Director by the Air India at New Delhi with the existing set-up of the Regional Director already there had Finance Ministry's approval; and

(b) if so, what are the peculiar circumstances warranting the creation

of such a high-powered post involving some lakhs of rupees of public money on the set-up of his office?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) The process involved was only the upgradation of the post of Regional Manager, Delhi, to that of Resident Director, which is equivalent to Dy. Commercial Director in the Commercial Department of Air India. Approval of the Ministry of Finance was not required for this purpose as no new post was created.

(b) The activities of the Air India office at Delhi have increased continuous liaison with the Ministry of Tourism and Civil Aviation and other Ministries attending meeting etc., called by the Government Departments required that the post of Regional Manager be up-graded to that of the Resident Director. However there has been no change in the standard force, leading to any increase in expenditure, due to the up-gradation to the post of Resident Director, who was already in this grade before being transferred to the post. The incumbent merely took charge of a continuing office.

#### Hotels owned/Operated by Oberoi Group of Hotels

5445. SHRI H. N. NANJE GOWDA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the total number and names of hotels owned or operated by the Oberoi Group of Hotels in different foreign countries; and

(b) what is the annual amount of foreign exchange earned by this group from each hotel?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN): (a) and (b). On basis of the information obtained from M/s. Oberoi Group of Hotels a statement is attached.